

1	2	3	4	5	6	7	8	9
Orissa	44	9	67	17	103	101	234	65
Uttar Pradesh	11	5	9	3	4	-	7	1
West Bengal	23	17	32	6	35	26	200	112
Kerala	2	-	8	-	2	-	-	-
Karnataka	10	-	7	5	8	4	4	-
Haryana	-	-	1	-	2	-	1	-
Tamil Nadu	-	-	1	-	2	-	-	-
TOTAL	1509	678	1565	696	1591	721	1906	785

Maoists having link with foreign countries

1464. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government agrees with the fact that the Maoists have links with China, Nepal, Bangladesh and Myanmar;
- (b) whether they are procuring arms from these countries; and
- (c) if so, whether the issue has been taken on the diplomatic level?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) CPI (Maoist) is maintaining fraternal relations with Maoist groups operating in other countries, especially Nepal, Bhutan & Bangladesh. There is, however, no input to indicate that the outfit is maintaining link with China.

(b) and (c) There is no input to indicate that the CPI (Maoist) is procuring arms from China, Nepal, Bangladesh and Myanmar.

Grave menaces threatening India

1465. DR. K. MALAISAMY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of grave menaces that are threatening India such as terrorism, extremism, naxalism, Maoism, insurgency, etc. and their area of influence, State-wise and district-wise and period of their existence in such places;
- (b) out of the above said menaces, which of them are considered to be dangerous and serious warranting priority and list them in the order of priority; and
- (c) besides the measures already taken to control and counter them, what are the measures yet to be employed?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) As per available information, the State of Jammu and Kashmir and some States in hinter land such as

Maharashtra, Uttar Pradesh, Rajasthan, Karnataka, Gujarat, Andhra Pradesh and Delhi have witnessed terrorist incidents. Insurgency/terrorist related incidents in the North East region have mainly been reported from States of Manipur, Assam and Nagaland. Naxal related incidents have mainly been reported from the States of Jharkhand, Chhattisgarh, Orissa, Bihar, West Bengal, Maharashtra and Andhra Pradesh.

(b) and (c) The Government views all threats to internal security in a comprehensive and serious manner, and calibrates its strategy and measures accordingly. The Government has been, on a continuing basis, reviewing the security arrangements in the light of the emerging challenges, including terrorist, insurgency and naxalite activities and a number of important decisions and measures have been taken. These measures, *inter-alia*, include augmenting the strength of Central Para-Military Forces, amendment of the CISF Act to enable deployment of CISF in joint venture or private Industrial undertakings; establishment of NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai; empowerment of DG, NSG to requisition aircraft for movement of NSG personnel in the event of any emergency; strengthening and re-organizing of Multi-Agency Centre to enable it to function on 24x7 basis for real time collation and sharing of intelligence with other intelligence and security agencies; and development of online and secure connectivity between Multi-Agency Centre, Subsidiary Multi-Agency Centers and State Special Branches. The Central Government also supplements the efforts of the State Governments by providing assistance for security and development which, *inter-alia* include deployment of CPMFs; re-imbursement of security-related expenditure under the Security Related Expenditure (SRE) Scheme; sanction of India Reserve (IR) battalions; provision of funds for modernization of weapons and for other socio-economic and developmental works. Apart from the above, the Government has also, *inter-alia*, adopted an integrated approach in dealing with LWE activities, by way of setting up Counter Insurgency and Anti-Terrorism (CIAT) Schools; deployment of Commando Battalions for Resolute Action (CoBRA); filling up critical infrastructure gaps under the scheme for Special Infrastructure in Leftwing Extremism affected States; assistance in training of State Police through Ministry of Defence, Central Police Organisations and Bureau of Police Research and Development; sharing of Intelligence; facilitating inter-State coordination; launching special intra-State and inter-state coordinated joint operations; assistance in community policing and civic actions and assistance in development works through a range of schemes of different Central Ministries. Further, initiatives of the Government include tighter immigration control, effective border management through border fencing, flood lighting, deployment of surveillance equipment, coastal security scheme, dedicated initiative for mega city policing, desert policing, and the Unlawful Activities (Prevention) Act, 1967 has been amended and notified in 2008 to strengthen the punitive measures to combat terrorism. The National Investigation Agency has been constituted under the National Investigation Agency Act, 2008 to investigate and prosecute offences under the Acts specified in the Schedule.